## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 408/2017 in C.P. (I.B) No. 115/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.01.2018</u>

Name of the Company:

SBI (COC).

V/s.

Sadbhav Enterprise Pvt Ltd. & Ors

Section of the Companies Act:

Section 22 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. SIDDHARTHA SAMAL Advocate State Bank official Conserver (Joseph 1900)

2. UMESH VED

IRA

## ORDER

Learned Advocate Mr. Siddarth Samal present for Applicant. IRP Mr. Umesh Ved present. None present for other Respondents in IA 408/2017.

Applicant is directed to file copies of minutes of all meetings of Committee of Creditors.

IRP reported no objection.

List the matter on 19.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL